

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1

IA 8 of 2019 in TP/MP/ 33 of 2019 [CP(IB) 67 of 2018] With  
IA 521 of 2019

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2020

Name of the Company:

Rajesh Jhunjhunwala RP/Proposed Liquidator  
of Siddharth Tubes Ltd  
V/s  
Nainesh sanghvi & Ors

Section:

IA For Directions

**ORDER**

Learned Counsel Ms. Vidhi T. appeared for the Applicant.

Learned Counsel Mr. Ishan Shah appeared for the Respondent No. 1

Learned Senior Counsel Mr. Vijayesh Atre appeared for Respondent No. 14.

IA 8 of 2019 is filed u/s 43,44, 46 and 60 of IBC, 2016. They have filed say.

No one appeared for other Respondents.

These IA stands adjourned for further consideration on 04.09.2020

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 10th day of July, 2020.

sen

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)